

Ê

C.A.No. 3040 OF 1998
ITEM No.103

Court No. 5

SECTION IX

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 3040 of 1998

Mehsana Distt.Cent.Coop Bank Ltd. & Ors.

...

Appellant (s)

VERSUS

State of Gujarat & Ors.

...

Respondent (s)

WITH Civil Appeal No. 3041 of 1998

Date : 21/01/2004 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.N.VARIAVA
HON'BLE MR. JUSTICE H.K.SEMA

For Appellant (s) Mr. K.G.Vakharia, Sr.Adv.
in CA 3040/1998Mr. Mahesh Agarwal, Adv.
Mr. Rishi Agrawal, Adv.
Mr. Mannu Krishnan, Adv.
Mr. E.C.Agrawala, Adv.

In CA 3041/1998Mr. Mahender Anand, Sr.Adv.
Mr. Mahesh Agrawal, Adv.
Mr. Vivek Yadav, Adv.
Mr. E.C.Agrawala, Adv.

For Respondent (s)Mr. Dushyant Dave, Sr.Adv.
Mr. Ramesh Singh, Adv.
Ms. Areena Gupta, Adv.
Ms. Hemantika Wahni, Adv.

For RBIMr. R.N.Trivedi, ASG
Mr. H.S.Parihar, Adv.
Mr. Kuldeep Parihar, Adv.

UPON hearing counsel the Court made the following

O R D E R

Heard learned counsel for the parties from 11.55 A.M. to 12.30 P.M.
Judgment reserved.

Anita

(Jasbir Singh)
Court Master

List of Books:

- 1.Banking Regulation Act, 1949
- 2.Gujarat Co-operative Societies Act, 1961.